

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): No reasonable estimate of the quantum of synthetic fabrics smuggled into the country is feasible as smuggling, being a clandestine activity, does not by its very nature lend itself to any quantification. However, reports received and seizures made indicate that synthetic fabrics continue to be sensitive to smuggling.

The drive against smuggling has been intensified. The preventive and intelligence machinery of the Customs Department remain vigilant against smuggling activities in general and commodities including synthetic fabrics, sensitive to smuggling. The trends and seizures made are kept under constant review for taking appropriate remedial measures in close co-ordination with the concerned Central and State Government authorities, as warranted.

Strengthening of Inspectorates of Explosives and Factories

1091. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of LABOUR be pleased to state what steps are being taken to strengthen the Inspectorates of Explosives and Factories to ensure the safety of workers and members of the public?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): In so far as Factory Inspectorates are concerned, the State Governments have been advised to increase the strength of factory inspectors so that every State has got one Inspector for 150 factories. They have also been told to have adequate number of specialised Inspectors, namely, Chemical Inspectors, Medical Inspectors and the like so that the provisions of the Factories Act are effectively enforced. Information in respect of the Inspectorate of Explosives is being collected.

Generation of black money by Sugar Industry

1092. SHRIMATI RATAN KUMARI: Will the Minister of FINANCE be pleased to state:

(a) whether the Indian Sugar Mills Association has brought out a booklet to refute the conclusions contained in the report on black money prepared by the National Institute of Public Finance and Policy regarding generation of black income in the sugar industry;

(b) if so, what are the details in this regard; and

(c) what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Madam.

(b) and (c) The points raised in the said booklet will be kept in view while framing the long term fiscal policy.

सफाई कर्मचारियों पर औद्योगिक विवाद अधिनियम का लागू किया जाना

1093. श्री अछूते लाल बाल्मीक : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या औद्योगिक विवाद अधिनियम, 1947 के उपबन्ध विभिन्न नगर निगमों और नगर बोर्डों में कार्यरत सफाई कर्मचारियों पर लागू होते हैं;

(ख) यदि हां, तो क्या सरकार इस सम्बन्ध में सभी राज्य सरकारों को अनुदेश देने का विचार रखती है; और

(ग) यदि उपरोक्त भाग (क) और (ख) का उत्तर "नहीं" है तो इन उपबन्धों को कब तक लागू किये जाने की सम्भावना है ?